

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 319**  
CP-31(ND)/2023

**IN THE MATTER OF:**

M/s. Orient Land base Pvt. Ltd.

**.....APPLICANT/PETITIONER**

**SECTION**  
**U/s 55(3)**

**Order delivered on 15.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr/Ms. Anuja Pethia, Adv. with Rishabh Govila, Adv.,  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Learned Counsel appearing for the Petitioner seeks time to file Vakalatnama.  
One week time granted. No one has appeared on behalf of the RoC. One week time  
granted as a last and final opportunity to file its report.

List the matter on **03.06.2024**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**